

dated the 18th March, 1972, under section 14-A of the Aircraft 1934, together with an explanatory note [Placed in Library. See No. LT—1812/72]

**ANNUAL REPORTS OF HINDUSTAN  
ACRONAUTICS LTD., AND  
BHARAT EARTH MOVERS  
LTD.**

**SHRI K. R. GANESH :** On behalf of Shri V. C. Shukla; I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the years 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library See No. LT—1813/72]
- (2) Annual Report of the Bharat Earth Movers Limited, Bangalore for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library See No. LT—1814/72]

12 52 hrs.

**RESIGNATION OF MEMBER  
(SHRI GHANSHYAM OZA)**

**MR SPEAKER :** I have to inform the the House that Shri Ghanshyambhai Oza, an elected Member of Lok Sabha from Rajkot constituency of Gujarat, has resigned his seat in Lok Sabha with effect from the 18th April, 1972.

**PUBLIC ACCOUNTS COMMITTEE  
FORTY-FIRST REPORT**

**SHRI SEZHIYAN (Kumbakonam) :** Sir, I beg to present the Forty-first Report of the Public Accounts Committee regarding Appropriation Accounts (Civil) 1969-70 and Report of the Comptroller and Auditor General of India for the year 1969-70, Central

Government (Civil) relating to the Ministry of Works and Housing.

**COMMITTEE ON PUBLIC  
UNDERTAKINGS**

**SIXTEENTH REPORT AND MINUTES**

**SHRI M. B. RANA (Broach) :** I beg to present to following Report and Minutes of the Committee on Public Undertakings :

- (1) Sixteenth Report on Oil and Natural Gas Commission, and
- (2) Minutes of the sittings of the Committee relating to the above Report.

12 54 hrs.

**DEMANDS FOR GRANTS  
1972-73—Contd**

**MINISTRY OF HOME AFFAIRS—Contd**

**MR SPLAKLR** We will resume discussion on the Demands for Grants relating to the Ministry of Home Affairs. We will try to finish the list. There is an equally big list which has come today. This debate will be over before the Private Members' Business is taken up. The Prime Minister will reply to the Debate on Monday after the Question Hour.

**NOW, Shri Hari Singh.**

**SHRI S. M. BANERJEE (Kanpur) :** I wish to raise an important matter, Sir. There is the strike coming up on the 25th by 42,000 LIC workers. We want to know what is going on. Let the hon. Minister make a statement, Sir. . .

**THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI K. R.  
GANESH) :** I have no facts at the moment.

**SHRI S. M. BANERJEE :** He knows about it. 42,000 employees are involved. . .

**MR. SPEAKER :** He has to collect the figures.

**Now, Shri Hari Singh.**